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Open Court.

Central Administrative Tribunal,
Allahabad Bench, Allahabad.

Dated: Allahabad, This The 19th Day of October, 2000.

Coram: Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. S. Biswas, A.M.

Original Application No.1144 of 2000

Vinod Kumar Awasthi
son of Sri Babu Ram Awasthi,
aged about 28 years
resident of No. 1022 Naubasta Machhiriya Road,
Kanpur-21.

. . . Applicant.

Counsel for the applicant: Sri O.P. Gupta, Adv.

Versus

1. The Post Master Kanpur Cantt, H.O. Kanpur.
2. Senior Superintendent of Post Officer,
City Division, Kanpur.
3. Union of India through Secretary, Ministry
of Communication, Government of India, New Delhi.

. . . Respondents.

Order (Open Court) .

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

We have heard Sri O.P. Gupta counsel for
the applicant.

2. This application has been filed for quashing
order dated 23.9.2000 (Annexure-1 to the application)
by which the services of the applicant as E.D. Packer

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have been terminated on the ground that Sri Uma Shankar Dixit has to be accommodated on the post in view of the order of this Tribunal passed in O.A. 1734/94.

3. Learned counsel for the applicant has submitted that applicant was serving on the post for the last more than four years and in view of the legal position and rules he is entitled for being given ~~either~~ an alternative employment in continuation to the previous job. For this purpose applicant has made a representation before respondent no.2. A copy of which has been filed as Annexure-7 to the O.A.

4. Learned counsel for the applicant has also submitted that about 12 persons have been promoted as Postman by order dated 20.2.98 and in view of this order vacancies shall be available for accommodating the applicant.

5. Considering the facts and circumstances, we dispose of this application finally with the direction to respondent no.2 to decide the representation of the applicant by a speaking order within a month from the date, a copy of this order is filed before him.

No order as to costs.

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Member (A.)

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Vice Chairman

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